

few months ago had provided a scheme of weightages which gave nearly arbitrary authority to Government to decide advertisement rates. Distortions and discriminatory features of that policy have already been removed. The whole issue is under further comprehensive review and a decision is expected to be taken shortly.

Expenditure on visits of Former Prime Minister during Emergency

2722. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how much amount was spent by each State Government which was visited by the ex-Prime Minister, Shrimati Indira Gandhi during the Emergency period;

(b) whether large amount of money was spent by many State Governments for bringing the persons from different places to the meeting places to be addressed by Shrimati Indira Gandhi;

(c) whether roads and helipads, gates, etc. were constructed by the State Governments on her visit; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d). A Statement is laid on the Table of the House.

[Placed in Library. See No. LT-628/77].

Transfer of Officers during Emergency

2723. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of the officers who have been transferred or asked to go on leave by the Central Government during emergency;

(b) the reasons in each case;

(c) whether the Government received any complaint against them; and

(d) if so, the details thereof and the action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (d). The information with regard to officers of the level of Under Secretary and above is being collected and would be laid on the table of the House.

Allegations against D.T.C. Chairman

2724. SHRI SHANKERSINHJI VAGHELA:
SHRI ANANT DAVE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received some memorandum against the DTC Chairman;

(b) if so, the nature of allegations levelled against him in the memorandum; and

(c) the action taken or proposed to be taken against him?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) A memorandum dated 1-4-77 has been received containing a number of allegations against the former Chairman of the D.T.C.

(b) A copy of the memorandum is laid on the Table of the House. [Placed in Library. See No. LT-629/77].

(c) The allegations regarding overpayments to M/s. Maruti Ltd. and purchase of Kiroloskar engines are being looked into by CBI. The remaining allegations are being examined departmentally.